

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 65**

Dated Guwahati, the 26<sup>th</sup> September, 2024

In partial modification of this Registry's earlier Notification No.56 dtd. 16.8.2024 it is hereby notified that henceforth, appeals from a decree / order of a Civil Judge (*where the value of the original suit exceeds ₹ 20,00,000/- (Twenty Lakh)*) on being transmitted to the Gauhati High Court, on the ground of pecuniary jurisdiction, shall be registered and re-numbered in the Filing Section and, thereafter, the concerned Section, shall take necessary steps for listing the matter before the Hon'ble Court. Further all such appeals received earlier by the Registry shall be dealt with in the same manner.

This Notification will come into force with immediate effect.

**By Order,**

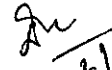
**(Sd/- S.K. Poddar)**  
**REGISTRAR GENERAL**

Memo No. HC.-III-10/2024/3974/G, <sup>1002</sup> Dated Guwahati, the 25<sup>th</sup> September, 2024.  
Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Administration/ Vigilance/ Judicial/ Establishment(I/C)), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia,
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The District & Sessions Judge,  
Kamrup (M)/ Kamrup/ Morigaon/ Nagaon/ Jorhat/ Golaghat/ Sivasagar/  
Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur/ Hojai/ Charaideo/  
Udalguri/ Darrang/ Nalbari/ Barpeta/ Bongaigaon/ Kokrajhar/ Dhubri/  
Goalpara/ Cachar/ Chirang/ Karimganj/ Hailakandi/ Baksa/ Karbi Anglong/  
South Salmara- Mankachar/ Dima Hasao/ Bajali/ Biswanath/ Majuli/  
West Karbi Anglong, Assam. ***He/ She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.***
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.

10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The President / Secretary, All Assam Lawyers' Association, Guwahati.
12. The President / Secretary, Lawyers' Association, Guwahati.
13. The Director, Law Research Institute, Gauhati High Court, Guwahati.
14. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
17. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 21. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
22. The A.O.(J), Filing Section, Gauhati High Court, Guwahati.
23. The A.O.(J), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
24. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The Systems Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Boards.

  
**REGISTRAR GENERAL**

  
26/9/2023